

38

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 12/(MAH)/2016

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE PARTIES: Shashibala Singh
V/s.
Monifa Engineering Pvt. Ltd. & Ors.

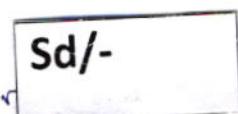
SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
38.	Minalbhai Nimbalkar i/b. S. D. Israeli Dr. S. K. Sa	Adv. for Rep. Pcs for Petitioner	M. Nimbalkar. Sd/-

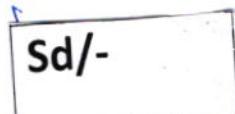
ORDER

TCP No. 12/397-398/NCLT/MB/MAH/2016

At request of the Petitioner's Counsel, list this matter on 18.12.2017.



V. NALLASENAPATHY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)